

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors.

.... Applicant/petitioner

v.

Fantastic Buildcon Pvt. Ltd. & Ors.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (Liq.)

Order delivered on 23.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Liquidator

Mr. B. Vinod Kanna, Adv. with Mr. OM Prakash Vijay, Liquidator

For the Applicant

Mr. Rakesh Kumar & Mr. Sahil Dhawan, Advs.
Mr. Krishna Kumar & Ms. Srujana Suman Mund, Advs.

ORDER

CA-1964(PB)/2019

This is an application filed under Rule 11 of the NCLT Rules by Mr. Rajesh Gupta with a prayer for handing over peaceful possession of the property described being 65/2 Masjid Road, Bhogal, New Delhi-110014. It is further prayed that it may not be used as a registered office any further and the liquidator may change the registered office as well. The rent of Rs. 30000/- has also been claimed in addition to the rent which would become payable while handing over the possession.

In reply the Liquidator has not raised any serious objection. At the time of oral hearing it has been submitted that sometime would be



required for change of address of their registered office and therefore at least two months time be granted. Accordingly, we dispose of the application by holding that the peaceful possession of the property shall in all probability be handover to the applicant-Rajesh Gupta on or before 23.12.2019.

CA-1964(PB)/2019 stands disposed of.

CA-1835(PB)/2019

Reply to the application has been handed over to the counsel for the Liquidator and the same will be filed in the registry today.

List for arguments on 09.12.2019.

CA-1836(PB)/2019

Reply to the application be filed within two weeks with a copy in advance to the counsel for the applicant.

List for arguments on 09.12.2019.

CA-2017(PB)/2019

Pleadings are complete.

List for arguments on 09.12.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)